

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P. (IB)-1118(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Jasper Hospitality and Facility Private
Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prashant H. Bore appeared for the Petitioner. No report has been filed by the RoC. List the matter on **13.06.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)